

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH
Original Application No.180/00435/15

Thursday, this the 13th day of December, 2018

Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member
Hon'ble Mr. Ashish Kalia, Judicial Member

A.J.Aleyamma
Chemical Examiner Grade II
Customs House Laboratory
W.Island, Kochi- 682 009

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Applicant

(By Advocate Mr.T.R.Jagadeesh)

Vs.

1. Union of India represented by its Secretary
Department of Revenue
Ministry of Finance, North Block
New Delhi – 110 001
2. The Chairman
Central Board of Excise and Customs
North Block
New Delhi – 110 001
3. Reena P.S
Chemical Examiner Grade I
Customs House Laboratory
Customs House, Wellington Island
Cochin – 682 009
4. P.K.Bhatnagar
Chemical Examiner Grade I
Customs House Laboratory, Nhavasheva Customs House
Jawaharlal Nehru Port, Post-Uran Dist-Raigad
Maharashtra -400 702
5. Parthasarathi Karmakar, CE-I
Custom House Laboratory, 15/1, Strand Road
Custom House, Kolkata – 700 001
6. Krishnaveni.R., CE-I
Custom House Laboratory, 60, Rajaji Salai

Custom House, Chennai-600 001

7. Ashish Kumar,CE-I
Custom House Laboratory, New Custom House
Panambur, Mangalore – 575 010
8. MuktaSrivastava, CE-I
Customs House Laboratory, Nhavasheva Customs House
Jawaharlal Nehru Port, Post-Uran Dist-Raigad
Maharashtra -400 702
9. Hariram.S, Bhandarkar CE-I
Custom House Laboratory, Murmogoa Harbour, (Via)
Vasco Da Gama, Goa-403803
10. T.R.Suresh,CE-I
Custom House Laboratory, New Harbour Estate
Tuticorin (Tamil Nadu)-628001
11. Tara Chand Tanwar, CE-I
Govt. Opium & Alkaloid Works, Gazhipur (UP)-233 001
12. Dr.Mahesh Kumar,CE-I
Central Excise Laboratory
Customs Building
Allora Park, ArkeGarba Ground
Vadodara (Gujrat)-390 023
13. Rajendra Prasad Meena, CE-I
Custom House Laboratory, Custom House
NearBalaji Temple, New Kandla Port
(Gujrat)-370210
14. Sahdeo Kumar, CE-I
Central Revenue Control Laboratories
Hill Side Road, PUSA IARI- P.O
New Delhi – 110 012

Respondent nos.15 & 16 are deleted vide order dated 4.10.2016.

17. GangadharSunkara, CE-I
Custom House Laboratory
New Custom House
Bellard Estate, Mumbai – 400 038

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Respondents

(By Advocate – Mr.Brijesh,ACGSC for R 1&2, Mr.C.S.G Nair for R 3&10, M/s.P.Deepthi and Sabu John for 5,6,8,9 & 13)

This Original Application having been heard on 13.12.2018, the Tribunal on the same day delivered the following

O R D E R (ORAL)

Per: Mr.E.K.Bharat Bhushan, Administrative Member:

Mr.Vinod representing Mr.T.R.Jagadeesh, learned counsel for the applicant submits that the relief sought for in the Original Application has been granted. He prays for closing this Original Application with liberty to move again, if any grievance remains to be redressed. The Original Application is closed with liberty to the applicant to approach this Tribunal, if any grievance remains to be redressed. No costs.

(ASHISH KALIA)
JUDICIAL MEMBER

(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER

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List of Annexures

Annexure A1 - True copy of judgment dated 18.12.2014 in w.P.C 4396 of 2008

Annexure A2 - True copy of seniority list of Assistant Chemical Examiners dated 24.2.2015

Annexure A3 - True copy of office order No.13/2008 issued vide F.No.A 32012/1/2005-Ad II B dated 23.7.2008

Annexure A4 - True copy of seniority list of Chemical Examiner Grade II as on 1.1.2013

Annexure A5 - True copy of representation dated 28.11.2014

Annexure A6 - True copy of representation dated 10.3.2015

Annexure A7 - True copy of representation forwardedon 20.3.2015

Annexure A8 - True copy of order dated 16.4.2015 in OA 314 of 2015

Annexure A9 - True copy of promotion order No.1/2015 issued vide File No.A 32012/6/2015 Ad II B dated 20.4.2015

Annexure A10 - True copy of letter issued vide F.No.C-18012/23/2015 Ad II B dated 29.4.2015

Annexure A11 - True copy of order issued vide C.No.20-Estt/2014 dated 1/5/2015

Annexure R3(a) - True copy of the letter F.No.S-10/29-10-11/Lab.Cus dt:27.8.2013

Annexure R3(b) - True copy of the Central Revenues Control Laboratory (Group A& Group B posts) Recruitment Rules 2000 published in the Gazette of India on 16.9.2000

Annexure R3(c) - True copy of the O.M No.20011/1/2012-Estt.(D) dated4.3.2014

Annexure R1 - Letter C No.20-Estt/2014 dated1.5.2015& 5.5.2015

Annexure R10(a) - True copy of the certificate of joining

Annexure R10(b) - True copy of the order O.A No.1694/2006 of the Principal Bench of this Tribunal

Annexure R10(c) - True copy of the O.M No.20011/1/2012-Estt. (D)dated4.3.2014 ///